

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1308

ANSWERED ON:05.03.2013

WELFARE OF SC AND OBC COMMUNITIES

Agarwal Shri Jai Prakash; Bhujbal Shri Sameer ; Choudhary Shri Bhudeo; Jawale Shri Haribhau Madhav; Sainuji Shri Kowase Marotrao; Sukur Shri Jadhav Baliram; Vishwanath Shri Adagur H

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of the schemes launched by the Government for the welfare of Scheduled Castes (SCs) and Other Backward Classes (OBCs) along with the funds allocated and disbursed/spent for the purpose, number of persons benefited during each of the last three years and the current year along with the funds earmarked during the 12th Five Year Plan, State-wise;

(b) whether the Government proposes to launch new schemes and enhance the allocation for the schemes being implemented for the benefit of SCs and OBCs;

(c) if so, the details thereof;

(d) whether the Government has assessed/proposes to set up a committee to assess the benefits being provided, progress made under the schemes and the contribution of these sections towards society; and

(e) if so, the details thereof along with the steps taken to ensure that these under privileged classes get their due share in social and economic development of the country?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) The State wise details of Central Assistance released and number of beneficiaries in respect of major schemes of the Ministry for the welfare of Scheduled Castes (SCs) and Other Backward Classes (OBCs), are at Annexure I & II respectively.

Budget allocations for the Schemes of the Ministry for the Development of Scheduled Castes and Other Backward Classes during XII Plan are Rs. 21306.00 crore and Rs. 6174.00 crore respectively.

(b) & (c) Implementation of Schemes as well as the Budget allocation is decided on year to year basis in consultation with the Planning Commission. A higher allocation has been proposed in the XII Plan for the Schemes of Development of Scheduled Castes and other Backward Classes.

(d) & (e) The evaluation of the Schemes and monitoring of their implementation is a continuous process and is done from time to time for continuation of the Schemes in respective plans.